

*By E-Mail/Special Messenger*

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2022/ 11245/A**

From :- Shri Romen Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
Shri Debasish Bhattacharjee  
Principal Judge  
Family Court  
Nalbari

Dated Guwahati, the 23<sup>rd</sup>. November, 2022

Sub:- **Permission to avail HTC and Casual Leave.**

Ref:- Your letter No. FC.NLB/08/2019/914 dated 11.11.2022

Sir,

With reference to the above, I am directed to inform you that you have been accorded permission to avail Home Travel Concession (HTC) for the block period of 2020-2021 (by way of carry forward) for the journey to your home town Karimganj along with your wife and minor daughter, by the shortest possible route, as per existing Rules.

Further, you have been granted Casual Leave on 21.11.2022, 22.11.2022, 23.11.2022 and 25.11.2022 along with Head Quarter Leave permission w.e.f. the evening of 19.11.2022 (after court hours) till the morning of 28.11.2022 (before court hours).

you are also allowed to hand over charge of your court and office to the Counsellor, Family Court, Nalbari and in her absence the Chief Judicial Magistrate Nalbari, during your absence.

Thanking you.

Yours faithfully

*23/11/2022*  
**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2022/11246-11249**

/A, dated 23/11/22

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Counsellor, Family Court, Nalbari for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court

*23/11/2022*  
**REGISTRAR (VIGILANCE)**